

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 147 of 2016 &
IA Nos. 316, 317 of 2016**

Dated: 12th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

**Mahanagar Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Trinath Tadakamalla
Mr. Basudeb Biswas
Ms. Manisha Singh

Counsel for the Respondent(s) : Ms. Iti Agarwal for R.2
Mr. Sumit Kishore for R.1
Mr. Sunil K. Jain
Mr. Kaushik Chaudhary
Mr. Punya Garg
Mr. T.N. Durga Prasad for R.3

ORDER

As agreed by learned counsel for the parties, list the matter
on **16.09.2016**.

**(B.N. Talukdar)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**